

ITEM NO. 4

COURT NO. 4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 433 OF 2017

IEC COLLEGE OF ENGINEERING AND TECHNOLOGY
DIRECTOR

Petitioner(s)

VERSUS

DR. A.P.J. ABDUL KALAM TECHNICAL UNIVERSITY
(A.K.T.U.) & ORS.

Respondent(s)

(With application for exemption from filing O.T.)

]

Date : 30/06/2017 This/These petition/petition(s) was/were
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
(VACATION BENCH)

For Petitioner(s) Mr. Yash Anand, Adv.
Mr. David A., Adv.
Mr. Shantanu, Adv.
Mr. Rabin Majumder, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is
allowed.

Issue notice.

Tag with M.A. No. 3 in C.A. No. 9048/2012.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Sharda Kapoor]
Assistant Registrar